

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1217
TO BE ANSWERED ON 28.06.2019

Residential Areas inside Forests

1217. SHRI P.P. CHAUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) the number of residential areas across the country which are situated inside forest areas;
- (b) whether the Government is aware that such residential areas lack basic facilities and if so, the details thereof;
- (c) the number of proposals received by the Government to provide basic facilities in the said residential areas during the last five years along with the details of action taken thereof, State and proposal wise;
- (d) whether the Government is considering to ensure the availability of basic facilities in the residential areas and villages situated in forest areas by running any special campaign;
- (e) if so, the details of the framework prepared in this regard; and
- (f) if not, the other corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) to (c) Sir, The Schedule Tribes and Traditional Forest Dwellers, who are residing in forest areas across the country are being granted rights on the land as per the "The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006". State Governments provide all basic facilities to these forest dwellers as per their rights bestowed upon them and no such proposal / information regarding lack of basic facilities in residential area in forest is under consideration of this Ministry.
- (d) to (f) The State Government provides all basic facilities to residential area in the forest and no such proposal is under consideration of this Ministry.
